



**HIGH COURT OF ANDHRA PRADESH**

Through Video Conference

**HONOURABLE THE CHIEF JUSTICE**

**THE HONOURABLE SRI JUSTICE M.SATYANARAYANA MURTHY**

To be Heard on Tuesday The 7<sup>th</sup> day of April 2020 (AT 11:30 AM)

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<b>S.No.</b>	<b>Case Number</b>	<b>Petitioner Adv</b>	<b>Respondent Adv</b>	<b>District/Case Remarks</b>
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**(CAUSE LIST MOTION HEARING)**

**INTERLOCUTORY**

1	WP(PIL)/86/2020 IA 2/2020 IA 4/2020 IA 5/2020 IA 1/2020 IA 3/2020 IA 6/2020	THE ADVOCATE GENERAL (AP)		GUNTUR
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**ADMISSION**

2	WP(PIL)/57/2020 IA 2/2020 IA 1/2020 IA 3/2020	CH B R P SEKHAR	GP FOR REVENUE (AP)	WEST GODAVARI
3	WP(PIL)/87/2020	RAVI SHANKAR JANDHYALA		GUNTUR
4	WP(PIL)/88/2020 IA 1/2020	SUDHAKARA RAO AMBATI	THE ADVOCATE GENERAL	PRAKASAM
5	WP/8154/2020	V V SATISH	THE ADVOCATE GENERAL (AP)	KRISHNA

**ADMISSION (CENTRAL GOVT.)**

6	WP/8150/2020 IA 2/2020 IA 1/2020 IA 3/2020	V V SATISH		GUNTUR
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